

**COURT - I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 304 of 2013**

**Dated: 3<sup>rd</sup> July, 2014**

**EMCO Energy Ltd.**

**...Appellant (s)**

**Versus**

**Maharashtra State Electricity Regulatory  
Commission**

**...Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by the parties, post the matter on **21.07.2014**.

**COURT MASTER**